

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 23.06.2016

ORDER NO. 70 of 2016

The Hon'ble Member/ HOD has been pleased to order the following sitting commencing from **04.07.2016** to **02.09.2016 or till further orders, whichever is earlier, for CESTAT Delhi** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Ms. Archana Wadhwa, Member (Judicial) and Hon'ble Shri V. Padmanabhan, Member (Technical)	From 04.07.2016 to 02.09.2016 except 11.07.2016 to 22.07.2016	Customs and Service Tax Division Bench matters.
Hon'ble Ms. Archana Wadhwa, Member (Judicial) and Hon'ble Shri B. Ravichandran, Member (Technical)	From 11.07.2016 to 20.7.2016	Customs and Service Tax Division Bench matters.
Hon'ble Shri S.K. Mohanty, Member (Judicial) and Hon'ble Shri R. K. Singh, Member (Technical)	From 04.07.2016 to 29.07.2016	Excise Division Bench matters.
Hon'ble Shri S.K. Mohanty, Member (Judicial) and Hon'ble Shri B. Ravichandran, Member (Technical)	From 16.08.2016 to 02.09.2016	Excise Division Bench matters.
Hon'ble Shri S.K. Mohanty, Member (Judicial)	From 01.08.2016 to 12.08.2016	Single Member Bench matters as notified.
Hon'ble Shri R. K. Singh, Member (Technical)	From 01.08.2016 to 12.08.2016	Single Member Bench matters as notified.
Hon'ble Shri B. Ravichandran, Member (Technical)	From 04.07.2016 to 29.07.2016 except from 11.07.2016 to 20.7.2016	Single Member Bench matters as notified.

N.B.

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. On every Friday afternoon special bench sittings will be notified, if any.

By Order


(Bineesh Kumar K.S)
Deputy Registrar

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Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 23.06.2016

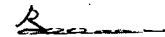
ORDER NO. 71 of 2016

The Hon'ble Member/ HOD has been pleased to order the following sitting commencing from **04.07.2016** to **02.09.2016** or till further orders, whichever is earlier, for CESTAT Mumbai to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri M.V. Ravindran, Member (Judicial) and Hon'ble Shri Devender Singh, Member (Technical)	From 04.07.2016 to 02.09.2016 except 08.08.2016 to 19.08.2016	Excise and Service Tax Division Bench matters.
Hon'ble Shri M.V. Ravindran, Member (Judicial) and Hon'ble Shri C.J. Mathew, Member (Technical)	From 08.08.2016 to 19.08.2016	Excise and Service Tax Division Bench matters.
Hon'ble Shri Ramesh Nair, Member (Judicial) and Hon'ble Shri Raju, Member (Technical)	From 04.07.2016 to 02.09.2016	Customs Division Bench matters.
Hon'ble Shri C.J. Mathew, Member (Technical)	From 04.07.2016 to 02.09.2016 except from 11.07.2016 to 22.07.2016 and from 08.08.2016 to 19.08.2016	Single Member Bench matters as notified.

1. A separate weekly Single Member cases cause list shall be maintained on subject-wise.
2. Whenever any Member of Division Bench is not available, other Member of that Bench will hear Single Member matters as notified.
3. On every Friday afternoon special bench sittings will be notified, if any.

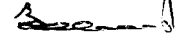
By Order



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F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 23.06.2016

ORDER NO. 72 of 2016

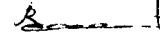
The Hon'ble Member/ HOD has been pleased to order the following sitting commencing from **04.07.2016** to **02.09.2016** or till further orders, whichever is earlier, for CESTAT Chennai to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri D.N.Panda, Member(Judicial)	From 04.07.2016 to 02.09.2016 except from 11.07.2016 to 22.07.2016 and from 08.08.2016 to 19.08.2016	Single Member Bench matters as notified
Hon'ble Shri D.N.Panda, Member(Judicial) and Shri Devender Singh, Member (Technical)	From 08.08.2016 to 19.08.2016	All Division Bench matters
Hon'ble Shri P.K.Choudhary, Member(Judicial) and Hon'ble Shri C.J. Mathew, Member (Technical)	From 11.07.2016 to 22.07.2016	All Division Bench matters
Hon'ble Shri P.K.Choudhary, Member(Judicial)	From 04.07.2016 to 02.09.2016 except 11.07.2016 to 22.07.2016 and 01.08.2016 to 12.08.2016	Single Member Bench matters as notified

NB.

1. Whenever any Member of Division Bench is not available, the other Member of that Bench will hear Single Member matters.

By Order



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F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 23.06.2016

ORDER NO. 73 of 2016

The Hon'ble Member/ HOD has been pleased to order the following sitting commencing from **04.07.2016 to 02.09.2016 or till further orders, whichever is earlier, for CESTAT Kolkata** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri H.K. Thakur, Member (Technical)	From 04.07.2016 to 02.09.2016 except from 11.07.2016 to 22.07.2016 and from 01.08.2016 to 12.08.2016	Single Member Bench matters as notified
Hon'ble Shri D.N. Panda, Member (Judicial) and Hon'ble Shri H.K. Thakur, Member (Technical)	From 11.07.2016 to 22.07.2016	All Division Bench matters
Hon'ble Shri H.K. Thakur, Member (Technical) and Hon'ble Shri P.K. Choudhary, Member (Judicial)	From 01.08.2016 to 12.08.2016	All Division Bench matters

NB

1. Whenever any Member of Division Bench is not available, the other Member of that Bench will hear Single Member matters.

By Order



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Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 23.06.2016

ORDER NO. 74 of 2016

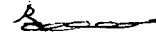
The Hon'ble Member/ HOD has been pleased to order the following sitting commencing from **04.07.2016 to 02.09.2016 or till further orders, whichever is earlier, for CESTAT Bangalore** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri S.S. Garg, Member (Judicial) and Hon'ble Sh. Ashok Kumar Arya, Member (Technical)	From 04.07.2016 to 02.09.2016	All Division Bench matters

N.B.

Whenever any Member of Division Bench is not available, the other Member of that Bench will hear Single Member matters.

By Order



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West Block-2, R.K. Puram, New Delhi - 66

Dated: 23.06.2016

ORDER NO. 75 of 2016

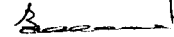
The Hon'ble Member/ HOD has been pleased to order the following sitting commencing from **04.07.2016 to 02.09.2016 or till further orders, whichever is earlier, for CESTAT Ahmedabad** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Dr. D.M. Mishra, Member (Judicial) and Hon'ble Sh.P.M.Saleem, Member (Technical)	From 04.07.2016 to 02.09.2016	All Division Bench matters

N.B.

Whenever any Member of Division Bench is not available, the other Member of that Bench will hear Single Member matters.

By Order



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Dated: 23.06.2016

ORDER NO. 76 of 2016

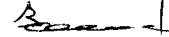
The Hon'ble Member/ HOD has been pleased to order the following sitting commencing from **04.07.2016 to 02.09.2016 or till further orders, whichever is earlier, for CESTAT Allahabad** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. Anil Choudhary, Member (Judicial) and Hon'ble Shri Anil G. Shakkarwar, Member (Technical)	From 04.07.2016 to 02.09.2016	All Division Bench matters

NB

1. Whenever any Member of Division Bench is not available, the other Member of that Bench will hear Single Member matters.

By Order



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ORDER NO. 77 of 2016

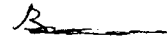
The Hon'ble Member/ HOD has been pleased to order the following sitting commencing from **04.07.2016 to 02.09.2016 or till further orders, whichever is earlier, for CESTAT Chandigarh** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. Ashok Jindal, (Judicial) Member	From 04.07.2016 to 02.09.2016 except from 11.07.2016 to 22.07.2016 and 01.08.2016 to 12.08.2016	All Single Member Bench matters
Hon'ble Sh. Ashok Jindal, (Judicial) and Hon'ble Shri V. Padmanabhan, Member (Technical)	From 11.7.2016 to 22.07.2016	All Division Bench matters
Hon'ble Ms. Archana Wadhwa, (Judicial), Hon'ble Sh. Ashok Jindal, (Judicial) and Hon'ble Shri V. Padmanabhan, Member (Technical)	From 21.7.2016 to 22.07.2016	Larger Bench matters
Hon'ble Sh. Ashok Jindal, (Judicial) and Hon'ble Shri B. Ravichandran, Member (Technical)	From 01.08.2016 to 12.08.2016	All Division Bench matters

NB:

1. During the period of Larger Bench, in the event of the Larger bench matter being adjourned or otherwise, the original Bench will resume.
2. Whenever any Member of Division Bench is not available, the other Member of that Bench will hear Single Member matters.

By Order



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West Block-2, R.K. Puram, New Delhi - 66

Dated: 23.06.2016

ORDER NO. 78 of 2016

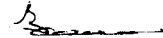
The Hon'ble Member/ HOD has been pleased to order the following sitting commencing from **04.07.2016 to 02.09.2016 or till further orders, whichever is earlier, for CESTAT Hyderabad** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Ms. Sulekha Beevi C.S., Member (Judicial) and Hon'ble Shri Madhu Mohan Damodhar, Member (Technical)	From 04.07.2016 to 02.09.2016	All Division Bench matters

NB

1. Whenever any Member of Division Bench is not available, the other Member of that Bench will hear Single Member matters.

By Order



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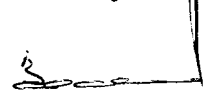
ORDER NO. 79 of 2016

The Hon'ble Member/ HOD is pleased to partially modify the sitting notified vide **order no. 67 of 2016 for CESTAT Delhi** to the extent indicated below:-

On 24.06.2016 at 10:30 AM the Single Member Bench matters listed before Hon'ble Shri M.V. Ravindran, Member (Judicial) will be taken up by Single Member Benches of Hon'ble Shri R.K. Singh, Member (Technical) and Hon'ble Shri V. Padmanabhan, Member (Technical) as per cause list.

On this day Excise Division Bench and Customs Service Tax Division Bench shall stand adjourned.

By Order



(Bineesh Kumar K.S)
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